

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 606
IB-41/ND/2023

IN THE MATTER OF:
Canara Bank

...PETITIONER

Vs

Mr. Sameer Bansal

...RESPONDENT

Section
U/s 95(1) of IBC, 2016

Order delivered on 14.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant:

For the RP :Adv. Shankari Mishra

For the Respondent :Adv Prashant Katara

ORDER

Ld. Counsel for the Resolution Professional is present and submitted that they have filed the report under Section 99, however it is not listed today.

In view, list the matter on **10.07.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)